### GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

# LOK SABHA UNSTARRED QUESTION NO. 149 TO BE ANSWERED ON 21.07.2025

#### **Mangrove Conservation**

149. SMT. APARAJITA SARANGI: SHRI BIBHU PRASAD TARAI:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the details of the total mangrove cover in the country, States/UTs-wise;
- (b) the details of the net increase in mangrove cover during the last five years; and
- (c) the details of the key promotional initiatives/achievements to ensure mangrove protection?

#### **ANSWER**

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI KIRTI VARDHAN SINGH)

- (a) & (b) As per latest India State of Forest Report (ISFR) 2023, the total mangrove cover in the country is 4,991.68 km<sup>2</sup>, which accounts for 0.15 % of the country's total geographical area. In comparison to ISFR 2019 and ISFR 2023, there has been a significant increase of 16.68 km<sup>2</sup> in the country's mangrove coverage. The State/UTs wise detail of mangrove cover as per ISFR 2019 and ISFR 2023 is given in **Annexure 1**.
- (c) As a part of Budget Announcement 2023-24, the Mangrove Initiative for Shoreline Habitats & Tangible Incomes (MISHTI) has been launched on 5th June 2023 to restore and promote mangroves as unique, natural eco-system and for preserving and enhancing the sustainability of the coastal habitats. The objective of MISHTI is to restore mangrove forests by undertaking mangrove reforestation/ afforestation measures along the coast of India. The Coastal Zone Regulation Notification of 2019 (CRZ) under The Environment (Protection) Act, 1986 classifies Mangroves as Ecologically Sensitive Areas (ESAs) permitting only very limited activities in these areas. Additionally, provision of a 50-meter buffer zone along mangroves is also specified as CRZ-IA in case the mangrove cover is greater than 1,000 square meters. In such instances, if any mangroves are likely to be affected during the developmental process, three times the number of mangroves lost must be replanted as per the provisions of CRZ-2019 regulation. Further mangrove areas and mangrove ecosystems are also protected under the relevant provisions of the Van (Sanrakshan Evam Samvardhan) Adhiniyam, 1980, The Wildlife (Protection) Act, 1972 and State specific laws.

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## Annexure 1

## State and year wise break up of Mangrove Cover in the country

(in km<sup>2</sup>)

S.	State/UTs	Mangrove Cover as per	Mangrove Cover as per
No		ISFR 2019	ISFR 2023
1	Andhra Pradesh	404.00	421.43
2	Goa	26.00	31.34
3	Gujarat	1177.00	1164.06
4	Karnataka	10.00	14.20
5	Kerala	9.00	9.45
6	Maharashtra	320.00	315.09
7	Odisha	251.00	259.06
8	Tamil Nadu	45.00	41.91
9	West Bengal	2,112.00	2119.16
10	Andaman & Nicobar Islands	616.00	608.29
11	Daman and Diu	3.00	3.86
12	Puducherry	2.00	3.83
	Total	4,975.00	4991.68

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